

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**

**WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

**Customs Appeal No. 10110 of 2019**

(Arising out of OIA-AHD-CUSTOM-000-APP-101-105-18-19 Dated-31/08/2018 passed by Commissioner ( Appeals ) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

**Krupa Chaton Manufacturing Company Private Limited .....Appellant**

5/32, 2nd Panjrapolelane, C.P. Tank Road,  
MUMBAI, MAHARASTRA

*VERSUS*

**C.C.-Ahmedabad**

Custom House,, Near All India Radio Navrangpura,  
Ahmedabad, Gujarat

**.....Respondent**

**APPEARANCE:**

Shri. S. Suriyanarayanan, Advocate for the Appellant

Shri. N.P. Makwana, Superintendent (AR) for the Respondent

DATE OF HEARING: 14.10.2024

DATE OF DECISION:23.10.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10106 of 2019.

**(C.L. MAHAR)  
MEMBER (TECHNICAL)**